

Declaration or Assets and Liabilities

Year.....2023

प्रमाणित - I) I, SUNIL KUMAR son/daughter/wife of LATE SURESH PASWAN
 aged 43 Years, belonging to BIHAR LEGISLATIVE ASSEMBLY
 service and presently working as ASSISTANT

given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependents* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	2970/-	NIL	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	33963/- SBI - SAVING 6000/- Co-operative Banking Society Ltd., Patna	8217/- CANARA BANK SAVING	NIL	NIL	NIL
(iii)	Bonds, Debentures and shares in Companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC - 515905510 1532/- QLY POSTAL SAVING 8632/-, P.O. 1A R.D. - 2000/- Pm	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	(i) 13R-01EB-7060 TVS NICTUR (ii) 13R01DJ-1452 ACTO - 800	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	12gm - gold 56400/-	70gm gold 320,000/- 150gm - Silver, 2000/-	20gm - gold 94000/- 50gm Silver 2000/-	10gm - gold 47000/- 50gm - Silver 2000/-	10gm gold 47000/- 50gm - Silver 2000/-
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	1361 square feet Manja- Plot no. - 432 Survey Thana - Phulwarisharif Touzi no. - 5570 Value - about 30,00,000/- Lac Khata no. - 183 Thana no. - 1A1			
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Other (such as interest in property)	Show in undivided ancestral property				

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 01/02/2023.
(a)	(i) Loans from Banks	SBI, Patna	930,000/- , 1,00,000/- 1,00,000/-
	(ii) Loans from financial institutions	Co-operative Bankong society Ltd., Patna	150,000/-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	68132/- Assessment year 2022-23 Period - APRIL 2021-22 PAN NO. - ABJP6558L	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

C Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA-1296

Gender :- M (M/F)

Date of Birth :- 30/01/1980 (DD/MM/YYYY)

Class/Group :- B (NG) (A/B/C)

Cadre :- ASSISTANT CADRE, BIHAR LEGISLATIVE ASSEMBLY
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Sunil Kumar

Name of Employee: SUNIL KUMAR TI

Place: PATNA

Designation: ASSISTANT

Date- 15-02-2023

Department: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

Sunil Kumar